

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF MAA TARINI INDUSTRIES LIMITED	
1. Name of corporate debtor	MAA TARINI INDUSTRIES LIMITED
2. Date of incorporation of corporate debtor	01/08/2000
3. Authority under which corporate debtor is incorporated/ registered	REGISTRAR OF COMPANIES, CUTTACK
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27105OR2000PLC006295
5. Address of the registered office and principle office (if any) of corporate debtor	N4/12, Ground Floor Civil Township Rourkela Sundargarh OR 769004 IN
6. Date of closure of insolvency resolution process	25/05/2022
7. Liquidation commencement date of corporate debtor	13/07/2022 (RECEIVED ON 15/07/2022)
8. Name and registration number of the insolvency professional acting as liquidator	Name: Gagan Bihari Bhuyan Registration Number: IBBI/IPA-002/IP-N00928/2020-2021/13029
9. Address and e-mail of the liquidator, as registered with the Board	Address: Flat No 2162, 15th Floor, 2nd Tower, DN OXY Park, Dumduma, Bhubaneswar (M.C), Khorda, Dumuduma Housing Board Colony, Odisha, 751019, Bhubaneswar, Orissa, 751019 E-Mail- gaganbhuyan29@gmail.com
10. Address and e-mail to be used for correspondence with the liquidator	Corporate Office: Flat No 2162, 15th Floor, 2nd Tower, DN OXY Park, Dumduma, Bhubaneswar (M.C), Khorda, Dumuduma Housing Board Colony, Odisha, 751019, Bhubaneswar, Orissa, 751019 E-mail- gaganbhuyan29@gmail.com Contact Number: 7506370577
11. Last date of submission of claim	13/08/2022
Notice is hereby given that the Hon'ble National Company Law Tribunal, Cuttack, has ordered the commencement of Liquidation of the MAA TARINI INDUSTRIES LIMITED on 13/07/2022. The stakeholders of MAA TARINI INDUSTRIES LIMITED are hereby called upon to submit a proof of their claims, on or before 13/08/2022, to the liquidator at the address mentioned against item 10. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties. Gagan Bihari Bhuyan Date: 19/07/2022 Place: Bhubaneswar	